

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2563

ANSWERED ON:25.07.2014

ADOPTION OF CHILDREN

Jardosh Smt. Darshana Vikram;Meghwal Shri Arjun Ram

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children adopted in the country during each of the last three years and the current year, gender and State/UT-wise;
- (b) the average time taken in the process of adoption of children by the childless couple in the country;
- (c) whether the Government has received suggestions from various quarters including women organisations for simplifying of the existing rules/guidelines relating to the adoption of children in the country; and
- (d) if so, the details thereof along with the action taken/being taken by the Government thereon so far?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): The gender-wise and State-wise number of children placed in in-country adoption is Annexed. Prior to 2012, the gender-wise data for in-country adoption was not maintained by Central Adoption Resource Authority (CARA).
- (b): The average time taken in the process of In-Country adoption varies from six to eight months depending upon the availability of adoptable children in the adoption agencies.
- (c) & (d): Yes, Madam. Various suggestions have been received broadly to make the adoption process easier and to minimize delays in the adoption procedure. The Ministry of Women and Child Development has incorporated these suggestions in the draft Juvenile Justice (Care and Protection of Children) Bill, 2014.